

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1758
TO BE ANSWERED ON 28.11.2019**

IRREGULARITIES IN NTPC

†1758. SHRI PRATAPRAO PATIL CHIKHLIKAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the cases of irregularities at a large scale due to connivance of officials with contractors in NTPC have come to light;**
- (b) if so, the details thereof;**
- (c) the total number of cases out of the said cases in which action has been taken and the number of cases still pending along with the reasons for the same; and**
- (d) the action taken by the Government thereto?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : The contracts in the NTPC are executed as per applicable Central Vigilance Commission (CVC) guidelines and the irregularities, if found any, are also dealt as per the extant CVC guidelines. The details of Irregularities found during last three years and action taken there upon as given by NTPC is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1758 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2019.

Sl. No.	Details of cases	Action Taken / Reasons for pendency
1.	Theft of steel at NTPC, Gadarwara	Under investigation by CBI (RC0092017A0007 dt. 25.11.2017)
2.	Theft of steel at NTPC, Barh	Under investigation by CBI (RC-0232019A0008 Dt. 26.07.2019)
3.	Irregularities in receipt of imported coal through MMTC and Costal Energy Pvt. Ltd.	Under investigation by CBI (RC-221/2018/E0003, Jan'18)
4.	Case against ex CEO BRBCL, Nabinagar regarding corruption in land acquisition process at BRBCL.	Under investigation by CBI (RC AC1 2018 A0002 dt. 21.02.2018)
5.	Irregularities in the execution of Site levelling package at NTPC/ Kudgi	Under investigation by CBI (RC 15 (A)/2017 dt. 27.08.2017). Departmental action - GM & Sr. Manager compulsory retired and other Major penalties imposed on ex-GM, ex-AGM & Sr. Manager.
6.	Case against Project Head NTPC, Vishakhapatnam & others relating to Ash Dyke Package NTPC, Simhadri	Investigation by CBI (RC 09(A)/2016-CBI/VSP dt. 10.06.2016 and RC 14(A)/2016-CBI/VSKP dt. 14.06.2016). Sanction for prosecution of three officials, GM, Manager and Dy. Manager given. For one official Dy. Manager case referred to CVC vide letter dtd. 05/11/19. Departmental action - Major penalty imposed Manager and Minor penalty imposed on Dy. Manager
7.	Case against Ex.CVO, NTPC.	Under investigation by CBI (RCVSP 2017A0016 of CBI/ACB/VKSP dt. 09.07.2017)
8.	Irregularities in Civil Maintenance works at KUBNL, Kanti	Under Preliminary Inquiry by CBI.
9.	Submission of forged BG by M/s Venus Electricals at NTPC, ER-II HQ in Rural Electrification work.	Under investigation by CBI (RC 3E/2017-Kol)

10.	Case against Ex. Director (Finance), NTPC	Investigation by CBI (RC AC1 2017 A 0007 dt. 07.12.2017). Sanction for prosecution given. Major penalty proceeding initiated vide charge sheet dtd. 07/12/18. Departmental inquiry under progress.
11.	Discrepancies in physical verification of cement and steel items at NTPC Lara	Referred to CBI.
12.	Case against Dy. Mgr. NTPC Ramagundam - Caught red handed in a trap case accepting illegal gratification of Rs.50,000/- from a working contractor.	Charges proved during Departmental Inquiry. Charged Official obtained stay from High Court of Andhra Pradesh. Efforts being made to get stay vacated.
13.	Supply & acceptance of Substandard Quality of imported Coal at NTPC, Unchahar	CBI Investigated the case and recommended Departmental Proceedings. Manager exonerated after charges not proved during Departmental Inquiry
14.	Supply & acceptance of Substandard Quality of imported Coal at NSPCL, Bhilai	CBI Investigated the case and recommended Departmental Proceedings. Asst. Manager, exonerated after charges not proved during Departmental Inquiry.
15.	Irregularities observed in installation of Prefab Toilet, under Swachh Vidyalaya Abhiyan at Bihar	Major penalty imposed on AGM, BRBCL
16.	Trap case for accepting bribe at NTPC Mauda.	Under Investigation by CBI (RC no (0282017A0004). Departmental proceedings against Sr. Manager under progress.
17.	Alleged corruption at Meja Urja Nigam Pvt Limited in tender process while awarding of 04 nos packages relating to township civil works.	Major penalty proceedings initiated against two ex-GM, DGM and AGM. Departmental inquiry under progress.
18.	Irregularities observed in "Balance work of Ash Dyke package for NTPC Solapur STPP - reg.	Major penalty proceedings initiated against ex-AGM & Manager. Departmental inquiry under progress.
19.	Irregularities in Award of work for preparation of mounds for tree plantation at Ash Dyke Area. NTPC, Kahalgaon	Major penalty proceedings initiated against Manager. Departmental inquiry under progress.